

## BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.158/KB/2013

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> December 2017, 10.30 A.M**

Name of the Company	Shail Kumari Devi & Ors-Versus-Chatturam Horilram Pvt.Ltd & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Pratap Dipmoy Ray	]	Q-9	Shri Vijai Pratap Singh
2.	Tirumala Venkateswara	]		
3.	Ranjana Ghosh, Adv. Attorney	]	Q. 3.	Jinan K.R.
1.	Sannak Mitra, Adv.	]	for the Petitioners.	22.12.17
2.	Aritra Basu, Adv.	]		

**ORDER**

Ld. Counsel for the petitioners and the respondent nos. 3, 4 and 9 is present.

It was informed that as per information received on 08/11/2017 respondent no. 3 has expired.

List it on 26/02/2018 for further order.

(Jinan K.R.)  
Member (J)

(V.P.Singh)  
Member (J)